

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SAGAR AUTOMOBILES PVT LTD

(CIN-U50103MP1995PTC009670)

1.	Name of Corporate Debtor	Sagar Automobiles Pvt Ltd
2.	Date of incorporation of Corporate Debtor	06/07/1995
3.	Authority under which Corporate Debtor is incorporated/Registered	Register of Companies - Gwalior
4.	Corporate Identity No./Limited Liability Identification No. of Corporate Debtor	U50103MP1995PTC009670
5.	Address of the registered office and principal office (if any) of Corporate Debtor	8/13, Babji Nagar, A.B. Road, Niranjanpur, Dewas Naka, Indore Madhya Pradesh-452010
6.	Date of closure of Insolvency Resolution Process	28/07/2023
7.	Liquidation commencement date of Corporate Debtor	Hon'ble NCLT passed the Liquidation order on 28/07/2023, the said order was received on 03/08/2023.
8.	Name and registration number of the Insolvency Professional acting as Liquidator	Mr. Ishwar Lal Kalantri Reg. No. IBBI/IPA-001/IP-P01448/2018-2019/12439
9.	Address and e-mail of the Liquidator, as registered with the Board	Address: Office FH 183 Scheme No.54, Vijay Nagar, Indore, Madhya Pradesh-452010 E-mail: ipkalantri@gmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator	Address: Office FH 183 Scheme No. 54, Vijay Nagar, Indore, Madhya Pradesh-452010 E-mail: ip.sagarauto@gmail.com
11.	Last date for submission of claims	02/09/2023

Notice is hereby given that the National Company Law Tribunal **Indore Bench**, has ordered the commencement of liquidation of **Sagar Automobiles Pvt. Ltd.** on **28/07/2023**, however, copy of the said order was received on **03/08/2023**.

The stakeholders of **Sagar Automobiles Pvt. Ltd.** are hereby called upon to submit their claims with proof on or before **02/09/2023**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. The claim forms for the purpose of submission of claims can be downloaded from the website of IBBI (<https://ibbi.gov.in/en/home/downloads>), relevant claim forms are available under Downloads Section of the website [Refer S. No. 3 in the Table – “Forms under the Insolvency and Bankruptcy Board of India (Liquidation process) Regulations, 2016”].

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

Ishwar Lal Kalantri
Insolvency Professional
Reg. No. IBBI/IPA-001/IP-P01448/2018-19/12439
Address and e-mail ID as per IBBI registration
FH 183, Scheme No 54, Vijay Nagar,
INDORE- 452010
Email Id - ipkalantri@gmail.com

ISHWAR LAL KALANTRI
LIQUIDATOR FOR SAGAR AUTOMOBILES PVT. LTD.

Reg. No.: IBBI/IPA-001/IP-P01448/2018-2019/12439

1

Address: FH 183 Scheme No.54, Vijay Nagar, Indore,
Madhya Pradesh ,452010

Date: 08/08/2023

Place: Indore

